

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (INS) No.286 of 2019**

**IN THE MATTER OF:**

**Urban Infrastructure Trustees Ltd.**

**...Appellant**

**Vs.**

**Neelkanth Realty Pvt. Ltd.**

**...Respondent**

**For Appellant:**

**Shri Arun Kathpalia, Sr. Advocate with Shri Dileep Poolakkot, Advocate**

**For Respondent:**

**Shri Darpan Wadhwa, Sr. Advocate with Shri Kush Chaturvedi, Shri Aman Verma, Ms. Smriti Churiwal, Shri Vishesh Kalra and Ms. Priyashree, Advocates**

**O R D E R**

**09.07.2019** Counsel for the Appellant seeks time to file Rejoinder. The same may be filed within 10 days.

List the Appeal for admission hearing on 22<sup>nd</sup> July, 2019.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*rs/gc*